

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **03.06.2026** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10.30 AM**

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Delivery of Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 175/2026 For Stay IA No. 517/2026  <b>(With Defects)</b>	Nagaraj CM Vs Sir M Visvesvaraya Co-operative Bank Ltd  <b>WITH</b>	Mr. Pranav V Shankar	Ms. Sunita Sharma For Caveator
2.	Comp App (AT) (CH) (Ins) No. 157/2026  <b>(With Defects)</b>	Nagaraj CM Vs Sir M Visvesvaraya Co-Operative Bank Ltd  <b>WITH</b>	Mr. Pranav V Shankar	
3.	IA No. 256/2026 (For Stay) in Comp App (AT) (CH) (Ins) No. 88/2026	Arun Kumar HP Vs Sir M Visvesvaraya Co-operative Bank Ltd	Mr. S Vivekananda	Ms. T Poornima

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 401/2024 For Stay IA No. 1090/2024	Dr. Badri Prasad Vs Tata Capital Financial Services Limited & Anr	Mr. Pawan Jhabakh	Mr. Abraham Joseph Markos R1

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)